COURT-1

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

Appeal No. 182 of 2016 & IA No. 762 of 2016

Dated: 8th August, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I. J. Kapoor, Technical Member

In the matter of:

M/s Ramnik Power & Alloys Pvt. Ltd. Appellant(s)

۷s.

Madhya Pradesh State Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Ms. Suparna Srivastava

Ms. Sanjana Dua

Counsel for the Respondent(s): Mr. C. K. Rai

Mr. Umesh Prasad for R-1

Mr. Alok Shankar

Mr. Rishabh Donnel Singh for R-2

<u>ORDER</u>

I.A. No. 762 of 2016

(Appl. for condonation of delay in filing reply)

Delay in filing reply is condoned and reply is taken on record. Application is disposed of.

Appeal No. 182 of 2016

List the matter for hearing on 11.10.2017.

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai) Chairperson